

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1249

ANSWERED ON:28.07.2015

Revival of Sick/Loss Making PSUs

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Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of sick / loss making Public Sector Undertakings (PSUs) in the country which are either closed or on the verge of closure, PSU and State-wise, including Tamil Nadu;
- (b) the total investment made and the losses incurred by these PSUs during each of the last three years and the current year, State/UT and PSU-wise;
- (c) whether the Government proposes to provide additional capital assistance/package to such sick PSUs in the country, particularly Khetri Copper Belt in Rajasthan including the unit of Hindustan Copper Limited and if so, the details thereof;
- (d) the number of PSUs recommended for closure by the Board for Industrial and Financial Reconstruction (BIFR);
- (e) the steps taken/being taken by the Government to improve the health / revival of such sick PSUs in the country, PSU-wise; and
- (f) the details of employees being rendered unemployed due to closure/sickness of these PSUs during the last three years and the current year and the steps taken by the Government for rehabilitation of such employees?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI G.M.SIDDESHWARA)

(a)&(b): As per information available in the Public Enterprises Survey 2013-14 that was laid on the Table of both the Houses of Parliament on 26.2.2015, there are 71 Central Public Sector Enterprise (CPSEs) incurred loss in 2013-14. Based on the recommendations of Board for Reconstruction of Public Sector Enterprises (BRPSE), Government had approved closure of 4 Central Public Sector Enterprise (CPSEs) till 31.3.2014. Further, in December, 2014, Government approved road

map for closure of 5 CPSEs under the administrative control of Department of Heavy Industry. The details of loss making CPSEs, State-wise with location (Registered Office), including in Tamil Nadu, the investment made in them and the loss/profit made during the last 3 years (2011-12 to 2013-14) are given in Annex-I.

(c): After the recommendations of Board for Reconstruction of Public Sector Enterprise (BRPSE), the Government has approved revival of 46 CPSEs envisaging a total assistance of Rs. 40885 crores (cash assistance of Rs. 10932 crores and non-cash assistance of Rs.29953 crores) from Government of India. Details are at Annex-II. Based on the recommendations of BRPSE, the Government sanctioned a revival package in 2007 to Hindustan Copper Ltd. at a cost of Rs.612.94 crores (non-financial assistance). Proposal for assistance (financial and non-financial) to CPSE is processed by the concerned Administrative Ministry/Department on case to case basis.

(d): As per the information available in the Public Enterprises Survey 2013-14, Board for Industrial and Financial Reconstruction recommended for winding up in respect of 19 CPSEs as on 31.3.2014. Out of them, 14 CPSEs have been closed.

(e)&(f):The administrative Ministries/Departments take measures for revival/ restructuring in respect of CPSEs under their administrative control on case to case basis.

Based on the recommendations of Board for Reconstruction of Public Sector Enterprises (BRPSE), Government had approved closure of 4 Central Public Sector Enterprise (CPSEs) till 31.3.2014. Further, in December, 2014, Government approved road map for closure of 5 CPSEs under the administrative control of Department of Heavy Industry. The details of regular employees on the roll of 9 CPSEs approved for closure are given in Annex-III.

The interests of the employees are protected through the provision of VRS, settlement of employee related dues, statutory dues, etc. The Counselling, Retraining & Redeployment (CRR) Scheme provides opportunities of redeployment through counselling and retraining of separated employees (or their dependents) of CPSEs rendered surplus as a result of modernization, technology up-gradation and manpower restructuring in CPSEs. The objective is to equip them with skill/expertise enabling them to be deployed in self-employment activities.
